

VARADHARAJA FOODS PRIVATE LIMITED															
FINANCIAL CREDITORS - FORM C															
The Public Announcement called for submission of proof of claims from Financial Creditors in Form C as stipulated in Regulation 8. Till 25.11.2022 the undersigned Resolution Professional has received claims from the following Financial															
(A) FINANCIAL CREDITORS - FORM C RECEIVED															
Sr. no.	Name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor	Identification Number, if any	Liability as per books of accounts	Amount of Claim (Rs.)			Amount of Claim Admitted (Rs.) * see note below				Amount under verification (Rs.)	Voting Share (%) in CoC	
						Total claims by creditors (principal amount) (a)	Total claims by creditors (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)	Total Claims admitted (Interest) (b)	Total claims admitted (Other Charges) (c)			Total (a+b)
A. Financial Creditors															
1	Shrinhan Bank	Secured*	No	FD1331	287,822,166	118,000,000	42,536,066	1,102,317	161638383	118,000,000	42,536,066	1,102,317	161,638,383	-	100%
TOTAL (A)					287,822,166	118,000,000	42,536,066	1,102,317	161,638,383	118,000,000	42,536,066	1,102,317	161,638,383	-	100%

Security:

1. Exclusive Charge on entire current assets of Company, present and future

2. Exclusive Charge on entire movable/immovable fixed assets of Company, Present and future

3. Additional Security:

a. Factory land and building thereon (37283 Sq.ft) at S.No.3/2C2, ponnappagonipalli Village, Veppanapalli Panchayat union, Krishnagiri Taluk, Krishnagiri Dist., bearing document no.2339/2009 measuring 7.12 acres in the name of M/s. Varadharaja Foods Private Limited.

b. Dry Land at S.No.15/1, 15/3A, Kadipalli Village, Krishnagiri, Veppanapalli Panchayat Union, Krishnagiri Dist, bearing doc no. 2349/2009, measuring 1.22 acres in the name of M/s. Varadharaja Foods Private Limited.

4. Personal Guarantee of Late Mr. N. Ettinathan Kumar through his legal heirs, Mr. Gnanasekaran Ettinathan, Mrs. Satya Ganesan, Mr. Palanivel R, Mr. Anand Manisekaran, Mr. Balraj Mohan, M/s Green Fruit Ripening Chambers, M/s. Harvest Ripening Chambers-Partnership firm, M/s Delight Storage- Partnership firm, M/saafi Foods Limited.

Note:The of Books of Accounts is yet to be provided by the SBoD. Hence the claims has been provisionally admitted based on the documents submitted.